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Title: Need to implement Minority Welfare Programmes including the proposal put forward by Ranganath Misra Commission.

SHRI MOHAMMED E.T. BASHEER (PONNANI): Implementation of the Minority development programmes are in a dead slow manner. Inadequacies of fund, lack of monitoring setup, non accountability of the channelizing agencies are the root cause of the same. Sachar Committee had identified the issues to be addressed. Ranganath Misra Commission has specifically suggested the program of action to be made for the implementation in the light of Sachar Committee report. Government has just tabled Ranganath Misra Commission report in the house without even an action taken report, that too after two years. It is still uncertain as to what further action the Government is going to take in this regard. It is extremely sorry to note that the Equal Opportunity Commission (EOC) as recommended by the Sachar Committee has not yet been constituted. National Commission on Minority is still weak as there is no statutory Power. Though a bill (103<sup>rd</sup> constitution amendment bill) for giving Constitutional power to the commission has been introduced in Parliament and referred to Standing Committee, no further steps have been taken in this respect. I urge upon the Government to take expeditious actions on the implementation of Minority Welfare Programmes including the proposals put forward by the Ranganath Misra Commission.